GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:1392 ANSWERED ON:30.11.2011 AI SERVICES IN OTHER COUNTRIES Bais Shri Ramesh;Hazari Shri Maheshwar ;Pandurang Shri Munde Gopinathrao;Rana Shri Jagdish Singh;Saroj Smt. Sushila;Upadhyay Seema;Verma Smt. Usha

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Air India and Indian Airline have been permitted to fly on International routes and the foreign airline have been allowed to fly on domestic routes;

(b) if so, the details thereof alongwith the details of the cities where services of AI/IA are available;

(c) whether the Government proposes to expand the domestic/ international flights/services of AI/IA;

(d) if so, the details thereof;

(e) whether due to the above agreement the profitable domestic routes have gone to the foreign airlines whereas loss making foreign routes have gone to Air India and Indian Airlines;

(f) if so, whether the Air India and Indian Airlines are running into loss due to the said agreement; and

(g) if so, the details thereof?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a): Yes Madam. However Foreign airlines do not fly on domestic routes.

(b): The international stations to which Air India operates are: Colombo, Kabul, Kathmandu, Male, Yangon, Bangkok, Singapore, Hongkong, Tokyo, Osaka, Seoul, Shanghai, Abu Dhabi, Dammam, Dubai, Jeddah, Kuwait, Muscat, Riyadh, Sharjah, London, Frankfurt, Paris, New York, Newark, Chicago and Toranto.

(c)and (d): Air India, being a commercial organisation, periodically carries out market studies to identify new markets with growth potential and evaluate the viability of introducing flights to new destinations and expand its network with the available resources.

(e) ,(f) and (g) : No, Madam.